

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 140
CP(CAA) 72 of 2020 in CA(CAA) 51 of 2020

Order under Section 230-232

IN THE MATTER OF:

Sijcon Design & Eng Pvt Ltd

.....Applicant

Order delivered on ..02/11/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENTS:

For the Applicant : Ms. Anushree M. Soni, Advocate on behalf of
Mr. Pavan S. Godiawala, Advocate.

ORDER

Ld. Counsel appearing for the applicant seeks time to make submission.

Matter stands adjourned to 01.12.2021



**(AJAI DAS MEHROTRA)
MEMBER (TECHNICAL)**



**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**